MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of the First Phase Institutional Induction Course for newly appointed Civil Judges Junior Division (Batch 2022 & 2023)
(05.02.2024 to 02.03.2024)

(First Week - 05.02.2024 to 10.02.2024)

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
05.02.2024 (Monday)	Inauguration of the Course & Brief overview of the training programme, methodology and its object (Contd)	Introduction of First Phase & Second Phase Field Training and how to prepare notes relating to field diary	Presentation by participants relating to departments visited during their First field training.	An overview of M.P. Civil Courts Act, 1958 & Rules	An overview of Rules & Orders (Criminal)
	By: Officers of the Academy	By: Officers of the Academy		By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	By: Smt. Namita Dwivedi Assistant Director, MPSJA
06.02.2024 (Tuesday)	Discussion on – Role and duties of Ministerial Staff of Courts (Part I)	Discussion on – Role and duties of Ministerial Staff of Courts (Part II)	Role and importance of various sections of the Court – Malkhana	Role and importance of various sections of the Court – Nazarat	Role and importance of various sections of the Court – Copying and Record Room
	By: Shri Ashok Kumar Tripathi Deputy Director, MPSJA	By: Smt. Namita Dwivedi Assistant Director, MPSJA	By: Shri Ashok Kumar Tripathi Deputy Director, MPSJA	By: Smt. Namita Dwivedi Assistant Director, MPSJA	By: Shri Amit Singh Sisodia OSD, MPSJA
07.02.2024 (Wednesday)	Police remand, judicial remand & transit remand – Various aspects		Institution of Suits and Jurisdiction of Civil Court Inherent, pecuniary and territorial jurisdiction (S. 9) Scrutiny of plaint Registration of suit	Over view of law relating to temporary injunction Breach of Injunction Supplementary Proceedings	Quest for Universal Judicial Standards: Integrity (40 Min) (Recorded Session)
	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA		By: Shri Amit Singh Sisodia OSD, MPSJA	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	By: Hon'ble Chairman, Governing Council, MPSJA

DATE/ DAY	SESSION – I 10:15 am to 11:30 am	SESSION – II 11:45 am to 01:15 pm	SESSION – III 2:00 pm to 3:15 pm	SESSION – IV 3:30 pm to 4:45 pm	SESSION – V 4:45 pm to 5:45 pm
08.02.2024 (Thursday)	Production of documents on which plaintiff sues relief & production of document on which defendant relies (O. 7 R. 14) (O. 8 R. 1)	Parties to the suits – Power of court to separate trials Mis-Joinder and Non-joinder Striking out of parties	Pleadings generally Striking out pleadings Amendment of pleadings Failure to amend after order	Over view of law relating to temporary injunction • Ex Parte • Procedural aspect	Discussion on – Key issues relating to bail & conditions to be imposed (Part – I)
	By: Smt. Namita Dwivedi Assistant Director, MPSJA	By: Shri Ashok Kumar Tripathi Deputy Director, MPSJA	By: Shri Padmesh Shah Addl. Director, MPSJA	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA
09.02.2024 (Friday)	Dining Etiquettes & Manners / Dressing and communication Skills (Recorded Session)		Return of plaint and rejection of plaint (O. 7 R. 11)	Issuance and service of summons in civil matters	Open interactive session
	By: Ms. Monika Anand Life Coach and Trainer, Indore		By: Shri Amit Singh Sisodia OSD, MPSJA	By: Smt. Namita Dwivedi Assistant Director, MPSJA	By: Officers of the Academy
10.02.2024 (Saturday)	Discussion on – Key issues relating to bail & conditions to be imposed (Part – II)	Discussion on – Juvenile Justice (Care and Protection of Children) Act, 2015	Key issues relating to – Preliminary Enquiry and Departmental Enquiry & Board Management and Case management		Introduction of Bhartiya Nayaya Sanhita (BNS)
	By: Shri Manish Sharma Faculty Member (Jr. 1), MPSJA	By: Smt. Namita Dwivedi Assistant Director, MPSJA	By: Director, MPSJA		By: Officers of the Academy

Note:

- Yoga Session every morning from 7:15 am to 8:15 am.
 Tea Breaks from 11.30 am to 11.45 am and from 3.15 pm 3.30 pm.
 Lunch Break from 1.15 pm to 2.00 pm.

 Use of Cell Phones in lecture room is strictly prohibited
 The Time Table is subject to change as per exigencies (1) (2) (3) (4) (5)